

WEEKLY BOARD FROM 26.10.2020 TO 31.10.2020
DAILY BOARD DATED 26/10/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE

Sr. No.	Case Number	Parties Name	Stage
1	MA SC ST 267/20 in ABA 999/19	Urmila S. Lunvara V/s Mahesh Madhukar Palkar and State of Maharashtra Through MRA Marg Police Station	Hearing
2	MA 273/20 in ABA 119/20	Swapnil V. Tijore V/s. The State Byculla Police Station	For Say
3	MA No. 283/2020 in ABA No.1398/19	Aman Rashid Khan V/ s State Mankhurd Police Station	Report
4	RA SC ST 733/2020	The State of Maharashtra Through Wadala Police Station V/s Mithlesh Jangbahadur Yadav	Appearance
5	RA SC ST 744/2020	The State of Maharashtra Through Mahim Police Station V/s Smt. Lata H. Tandel and anr.	Appearance
6	MA SCST Spl. 1057/2017	Sham Shankar Pevekar V/s. Mrs. Kalpana Pawar & 15 Ors	Hearing
7	MA SC ST 1799/2019	Anupam Pinakinbhai Padaya V/s Kailash Ahwad and Others	Hearing
8	ABA 1215/2020	Maina devi Jagbahadur Yadav V/s The State - Wadala Police Station, Mumbai	Hearing
9	ABA 1216/2020	Jagbahadur Yadav V/s The State - Wadala Police Station, Mumbai	Hearing
10	BA SC ST 1103/2020	Mithlesh Jangbahadur Yadav V/s Wadala Police Station	Hearing

**DAILY BOARD DATED 27/10/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE**

Sr.No.	Case Number	Parties Name	Stage
1	SC ST Spl Case 7/2019	DCB, CID, Mumbai V/s Bhakti Arvindrao Mehare and others 2	Hearing
2	SC ST Spl. Case 6/2018	State Government B K C Police Station V/s Sanjay Vasant Ramde	Order

**DAILY BOARD DATED 28/10/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE**

Sr.No.	Case Number	Parties Name	Stage
1	MA No. 285/2020 in ABA No.1877/19	Namdeo Ramchandra Gadghe V/s State of Ghatkopar Police Station	Say

**BOARD DATED 29/10/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE**

Sr.No.	Case Number	Parties Name	Stage
1	MA SC ST 861/2020	The State (N.M. Joshi Marg P. Stn.) V/s Sanjay Kashinath Thombare and Others	Hearing
2	SC ST Spl. Case 8/2016	The State Bandra Police Station V/s Edward Lopez and others	Hearing.

**DAILY BOARD DATED 31/10/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE**

Sr.No.	Case Number	Parties Name	Stage
1	RA SC ST 676/2020	Mahim Police Station V/s Hemchandra Chandrakant Tandel	Appearance